

By Email.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/1862/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Arunima Deka,  
Principal Judge,  
Family Court, Barpeta

Dated Guwahati the 8<sup>th</sup> April, 2019.

Sub: **Station Leave.**

Ref:- Letter No. F.C.(B)/2019/275/E dtd. 04.04.2019

Madam,

With reference to the above, I am directed to inform you that the Chief Judicial Magistrate, Barpeta and in her absence any other Judicial officer who is in charge of the Court and office of the Chief Judicial Magistrate, Barpeta will remain in-charge of Family Court, Barpeta in absence of you and the Counsellor.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/1997/1863/A, dated 08/04/19**

Copy forwarded for information to:

1. The Chief Judicial Magistrate, Barpeta.

Sd/-  
**JT. REGISTRAR (VIGILANCE)**